

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 113**  
**(IB)-1444 (PB)/2018**

**IN THE MATTER OF:**

Reliance Commercial Finance Ltd.	....	Applicant/petitioner
Vs.		
Sunar Jewels Pvt Ltd.	....	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**  
**Order delivered on 26.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN,**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	Mr. Manoj Garg RP
	Mr. Palash Singhai Advocate for Applicant in
	IA 1161 of 2019
	Mr. Anirban Bhattacharya, Adv. for
	Respondent in IA 1161 of 2019

**ORDER**

**IA-1161/2021:-**

List on 11.08.2021.

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**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

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**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**